

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

CIRCULAR

All the Judicial Officers / Advocates / Staff Members / Litigants are hereby informed that Delhi Disaster Management Authority (DDMA) is re-organizing a 'Mock Drill' at Facilitation Centre, Central Hall, Tis Hazari Courts Complex on 08.06.2022 in post lunch session.

Therefore, all the concerned at Tis Hazari Courts Complex are requested to cooperate for successful completion of above Mock Drill.

GIRISH KATHPALIA
01:50 pm
06.6.22.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs), Delhi

No. 19593 - 893
/DMC/THC/2022

Dated, Delhi the 06 JUN 2022

Copy forwarded for information & necessary compliance to:-

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. O/o all the Principal District & Sessions Judge, Central/ West/ South/ South-East/ North-East/ North-West/ South-West/ North/ Shahdara/ New Delhi for information..
3. The Ld. Chairman, Building Maintenance Committee, Tis Hazari Courts, Delhi.
4. All the Judicial Officers of Tis Hazari Courts Complex, Delhi with a request to convey the above information to the staff working under their kind control.
5. The Secretary, Bar Association of Delhi, Tis Hazari Courts Complex, Delhi.
6. The Personal Office of the Principal District & Sessions Judge (HQs) Delhi.
7. The ACP/ Security, Tis Hazari Courts, Delhi.
8. The ACP, Delhi Police, Sadar Bazar, North District, Delhi/
9. The Security Incharge, Tis Hazari Courts, Delhi.
10. The ACP/ Traffic, North District, Old Police Lines, Delhi.
11. The SHO, Subzi Mandi, Delhi.
12. The SHO, Civil Lines, Delhi.
13. The Chowki Incharge, Tis Hazari Courts, Delhi.
14. The Officer/ADO, Delhi Fire Service, Shyama Prasad Mukherjee Marg, Damkal Kendra, Delhi.
15. The Station Fire Officer, Church Mission Road, Lahori Gate, Near Pul Mithai, Delhi.
16. The SDM (Kotwali), 14, Darya Ganj, Delhi-110002.
17. Sh. Harish Mathur, Distt. Project Officer, Delhi Disaster Management Authority (DDMA), 14, Old Employment Exchange Building, Darya Ganj, Delhi.
18. Senior Medical Officer, DGHS (HQs), Karkardooma, Delhi.
19. The Medical Supdt. Hindu Rao Hospital, Malka Ganj, Delhi-110007.
20. The Medical Supdt. Aruna Asaf Ali Hospital, Civil Lines, Delhi-110054.
21. The Medical Officer, Sushrut Trauma Centre, Ring Road, Behind IP College, Metcalf Road, Delhi-110054.
22. The Medical Officer, Delhi Govt. Dispensary, Room No.141, Tis Hazari Courts, Delhi.
23. The Administrative Officer, CAT Ambulance Service, Bela Road, Delhi.
24. The AE(Civil & Electrical), PWD, Tis Hazari Courts, Delhi.
25. The Incharge, General Branch, Tis Hazari courts. Delhi.
26. The Incharge, Caretaking Branch, Tis Hazari Courts, Delhi.
27. The Chowki Incharge, PS Subzi Mandi, Tis Hazari Courts, Delhi to inform the Police personnel deputed at Tis Hazari Courts Complex, well in advance.
28. The Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/ Branch In-charge, Central & West Districts, Tis Hazari Courts, Delhi to convey the above information to the staff working under their kind control.
29. The Administrative Officer(Judicial)/ In-charge, Caretaking Branch, Central District, Tis Hazari Courts, with the request to make necessary arrangement.
30. The Website Committee, Hindi & English, Tis Hazari Courts, Delhi.
31. The PRO/APRO, Tis Hazari Courts, Delhi.
32. The Dealing Official, Website Committee, Tis Hazari Courts, Delhi with the direction to upload the Circular on the office Website.
33. The Branch Incharge, R&I, Tis Hazari Courts, Delhi with the direction to upload the Circular on Layers
34. Notice Board, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.